

From,

Krishna Swaroop Dhar Dwivedi, H.J.S,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
LNJN National Institute of Criminology & Forensic Science,
Ministry of Home Affairs, Government of India,
Sector-3, Outer Ring Road,
Rohini, Delhi – 110085

No. 06/Admin.(Services)/2022 Dated:Allahabad: January 06, 2022

Subject: Nomination for Training Courses to be Organized by NICFS, Delhi during January-March, 2022.

Sir,

With reference to your letters no. 20/02/2021-NICFS dated 16.12.2021 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Officers whose names are mentioned in below given **Chart-X** for participation in the **online** programmes/courses mentioned against their names:-

Chart-X

S. No.	Course Name	Course Dates	Nominations (Sri/Sushri/Smt.)
1.	Course on Fire & Explosive Investigation	10 – 14 Jan., 2022 (5 days)	1. Anandesh Singh, Civil Judge (J.D.), Sitapur 2. Vishnu Shankar Pandey, Judicial Magistrate, Azamgarh
2.	Course on Emerging Trends in Plastic Card Frauds & their Detection	31 Jan. – 01 Feb., 2022 (2 days)	1. Sumit Parasar, Nyayadhikari, Gram Nyayalaya, Madihan-Mirzapur 2. Pomela Srivastava, Civil Judge (J.D.), Bisalpur-Pilibhit
3.	Course on Scientific Investigation of Crime Involving Firearms	31 Jan. – 03 Feb, 2022 (4 days)	1. Ashok Kumar-X, Spl. Judge (E.C. Act), Aligarh 2. Ankita Singh, Judicial Magistrate, Lucknow
4.	Course on Scientific Investigation of Crime	07 – 11 Feb., 2022 (5 days)	1. Tarun Kumar Agrawal, Civil Judge (J.D.), Fatehabad-Agra 2. Shobhit Ray, Civil Judge (J.D.), Kasia-Kushi Nagar
5.	Induction Course in Forensic Science	07 – 18 Feb., 2022 (10 days)	1. Charu Singh, Civil Judge (J.D.), Shikohabad-Firozabad 2. Parvinder Singh, Civil Judge (J.D.), Budhana-Muzaffarnagar
6.	Course on Victimology and Victim Justice	14 – 16 Feb., 2022 (3 days)	1. Megha Aggarwal, Judicial Magistrate, Bulandshahar 2. Akansha Bajpai, Judicial Magistrate, Hardoi
7.	Seminar on Issues in Investigation and Prosecution of Transnational Crime	14 – 16 Feb., 2022 (3 days)	1. Hira Lal-III, Spl. Judge (E.C. Act), Raebareli 2. Narendra Kumar Singh, A.D.J., Etah
8.	Course on Advancing Justice through DNA Technology	14 – 17 Feb., 2022 (4 days)	1. Noopur Srivastava, Civil Judge (J.D.), Mauranipur-Jhansi 2. Surabhi Shree Gupta, Civil Judge (J.D.), Vidhuna-Auraiya
9.	Course on Cyber Forensics	21 – 25 Feb., 2022 (5 days)	1. Satish Kumar, Nyayadhikari, Gram Nyayalaya, Saifai-Etawah

			2. Pawan Kumar Chaurasiya, Civil Judge (J.D.), Bhadohi at Gyanpur
10.	Course on Mobile Forensics	01 – 03 March, 2021 (3 days)	1. Seema Singh, Civil Judge (J.D.), Ramabai Nagar 2. Neeraj Singh, Judicial Magistrate, Jaunpur
11.	Course on Deviance among Street Children	07 – 09 March, 2021 (3 days)	1. Komal Shukla, Judicial Magistrate, Ramabai Nagar 2. Arnav Raj Chakravorty, Civil Judge (J.D.), Jalaun-Jalaun at Orai
12.	Course on Individual Identification Techniques	14 – 16 March, 2022 (3 days)	1. Shambhavi, Judicial Magistrate, Ghazipur 2. Shrikant Gaurav, Civil Judge (J.D.), Allahabad
13.	Seminar on Organised Crime	21-23 March, 2022 (3 days)	1. Gopal Upadhyaya, Spl. Judge (E.C. Act), Muzaffarnagar 2. Radhe Shyam Yadav-II, A.D.J., Muzaffarnagar
14.	Course on Rights of Prisoners	28-30 March, 2022 (3 days)	1. Jyotsna Mani Yaduvanshi, Judicial Magistrate, Agra 2. Bhavya Srivastava, Judicial Magistrate, Faizabad
15.	Course on Social Media Intelligence and Evidence	28-30 March, 2022 (3 days)	1. Anamika Chauhan, Civil Judge (J.D.), Saidpur-Ghazipur 2. Deepti Singh, Civil Judge (J.D.), Bulandshahar

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,
sd/-

I/c Joint Registrar (J) (Services)

No. 06(i)/Admin.(Services)/2022 Dated: January 06, 2022

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The District & Sessions Judges, **Sitapur, Azamgarh, Mirzapur, Pilibhit, Aligarh, Lucknow, Agra, Kushi Nagar, Firozabad, Muzaffarnagar, Bulandshahar, Hardoi, Raebareli, Etah, Jhansi, Auraiya, Etawah, Bhadohi at Gyanpur, Ramabai Nagar, Jaunpur, Jalaun at Orai, Ghazipur, Allahabad, Faizabad** with the request to inform the Officers concerned accordingly.
3. The nominated officers are requested to **compulsorily** furnish their contact details (**mobile number and e-mail ID**) at the **earliest** to NICFS, Delhi at training.nicfs@nic.in under intimation to the undersigned (services@allahabadhighcourt.in). It is also informed that **if the situation due to COVID-19 improves, the training courses of the nominated officers will be conducted at NFSU Delhi Campus. In case these Courses to be organized at Institute's premises, prior intimation will be sent by the Institute in due course. In that scenario, the nominated officers must not proceed without acceptance of nomination.**

sd/-

Assistant Registrar (Services)